Government of India and Oil and Natural Gas Corporation Limited and Shell India Production Development B.V. with respect to Rajasthan Block RJ-ON-90/1.

[Placed in Library. See No. LT-8279/ 95]

- 1. Administration Reports of various ports and related papers
- 2. Reports and Accounts (1994-95) of Jawahar Lal Nchru Port Trust and new Magalor Port Trust and related papers
- 3. Notifications of the Ministry of Surface Transport

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI M. RAJASEKARA MURTHY): (Madam) I lay on the table—

I. A copy each (English and Hindi) of the following papers, under section 106 of the Major Port Trusts Act, 1963:---

- (i)(a) Annual Administration Report of the Mormugao Port Trust for the year 1994-95.
  - (b) Review by Government on the working of the above Port Trust. [Placed in Library. See No. LT-8309/95]
- (ii)(a) Annual Administration Report of the Madras Port Trust for the year 1994-95.
  - (b) Review by Government on the working of the above Port Trust. [Placed in Library.' See No. LT-8314/95]
- (iii)(a) Annual Administration Report of the Jawaharlal Nehru Port Trust, Bombay, for the year 1994-95.
  - (b) review by Government on the working of the above Port Trust. [Placed in Library. See No. LT-8312/95]
- (iv)(a) One Hundred and Sixteenth Annual Administration Report of the Bombay Port Trust for the year 1994-95.

- (b) Review by Government on the working of the above Port Trust. [Placed in Library. See No. LT-8311/95]
- (v)(a) Annual Administration Report of the Kandla Port Trust for the year 1994-95.
  - (b) Review by Government on the working of the above Port Trust.

[Placed in Library. See No. LT-8308/95]

- (vi)(a) Sixteenth Annual Administration Report of the Tuticorin Port Trust for the year 1994-95.
  - (b) Review by Government on the working of the above Port Trust.

[Placed in Library. See No. LT-8313/95]

- (vii)(a) Annual Administration Report of the New Mangalore Port Trust for the year 1994-95.
  - (b) Review by Government on the working of the above Port Trust. [Placed in Library. See No.
  - II. A copy each (in English and Hindi) of the following papers under subsection (2) of section 103 of the Major Port Trust Act, 1963:---

LT-8310/95]

- (i)(a) Annual Accounts of the Jawaharlal Nehru Port Trust for the year 1994-95, and the Audit Report thereon.
  - (b) Review by Government of the Annual Accounts.

[Placed in Library. See No. LT-8315/95]

- (ii)(a) Annual Accounts of the New Mangalore Port Trust for the year 1994-95, and the Audit Report thereon.
  - (b) Review by Government of the Annual Accounts.

[Placed in Library. See No. LT-8316/95]

203 Allocation of time for disposal of

III. A copy (in English and Hindi) of the Ministry of Surface Transport (Transport Wing) Notification G.S.R. No. 664(E), dated the 25th September, 1995, publishing the Central Motor Vehicles (Amendment) Rules, 1995, under sub-section (4) of Section 212 of the Major Vehicles Act, 1988.

[Placed in Library. See No. LT-8162/95]

IV. A copy (in English and Hindi) of the Ministry of Surface Transport Notification G.S.R. No. 302 June. dated the 6th 1995, Publishing the Ministry of Surface Transport (Transport Wing) Joint Director (Electronic Data processing Centre) Recruitment Rules, 1995, under Proviso to article 309 of the Constitution of India.

> [Placed in Library. See No. LT-8161/95]

विभिन्न सत्रों में दिए गए आश्वासनों, वचनों और प्रतिज्ञाओं पर सरकार द्वारा की गई कार्यवाही को दर्शाने वाला विवरण

गृह मंत्रालय में राज्य मंत्री (श्री राम लाल राही): महोदया, मैं श्री मलंग सिंह की ओर से बिभिन्न सत्रों में दिए गए आश्वासनों, वचनों और प्रतिज्ञाओं पर सरकार द्वारा को गई कार्यवाही को दशनि वाले निम्नलिखित विवरण (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं।

 विवरण सं॰ 33 एक सौ पैतालीसवां सत्र, 1988
विवरण सं॰ 36 एक सौ छियालीसवां सत्र, 1988

विवरण सं॰ 42 एक सौ उनचासवां सत्र, 1989
विवरण सं॰ 36 एक सौ इक्यावनवां सत्र, 1989
विवरण सं॰ 33 एक सौ दिरपनवां सत्र, 1990
विवरण सं॰ 30 एक सौ चौवनवां सत्र, 1990
विवरण सं॰ 32 एक सौ चौवनवां सत्र, 1990
विवरण सं॰ 32 एक सौ पचपनवां सत्र, 1990
विवरण सं॰ 36 एक सौ छप्पनवां सत्र, 1990
विवरण सं॰ 28 एक सौ उनसठवां सत्र, 1991
विवरण सं॰ 25 एक सौ सठवां सत्र, 1991
विवरण सं॰ 23 एक सौ बातठवां सत्र, 1991
विवरण सं॰ 25 एक सौ इकसठवां सत्र, 1991
विवरण सं॰ 23 एक सौ बासठवां सत्र, 1991
विवरण सं॰ 23 एक सौ बासठवां सत्र, 1992
विवरण सं॰ 23 एक सौ बासठवां सत्र, 1992

विवरण सं॰ 22 एक सौ चौसठवां सत्र, 1992
विवरण सं॰ 18 एक सौ पैसठवां सत्र, 1992
विवरण सं॰ 18 एक सौ पैसठवां सत्र, 1993
विवरण सं॰ 18 एक सौ छियासठवां सत्र, 1993
विवरण सं॰ 15 एक सौ सड़सठवां सत्र, 1993
विवरण सं॰ 14 एक सौ अड़सठवां सत्र, 1993
विवरण सं॰ 14 एक सौ अड़सठवां सत्र, 1993
विवरण सं॰ 11 एक सौ उनतत्तरवां सत्र, 1994
विवरण सं॰ 8 एक सौ इकहत्तरवां सत्र, 1994
विवरण सं॰ 5 एक सौ तिहत्तरवां सत्र, 1994
विवरण सं॰ 5 एक सौ तिहत्तरवां सत्र, 1995
खंड I और II
24. विवरण सं॰ 1\* एक सौ चौहतरवां सत्र, 1995

[Placed in Library For 1 to 24 See No. LT-8254/95 to 8277/95]

हिन्दी के प्रसार और विकास को तीव्र करने और संघ के विभिन्न सरकारी प्रयोजनों के लिए उसके प्रगामी प्रयोग संबंधी कार्यक्रम और उसके कार्यान्वयन के संबंध में प्रतिवेदन (1993-94)

श्री राम लाल राही: महोदया, मैं 1993-94 के वर्ष के लिए हिन्दी के प्रसार और विकास को तीव करने और संघ के विभिन्न सरकारी प्रयोजनों के लिए उसके प्रगामी प्रयोग संबंधी कार्यक्रम और उसके कार्यान्वयन के बारे में पच्चीसवें वार्षिक मूल्यांकन प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं।

[Placed in Library. Sec No. LT-8296/ 95]

ALLOCATION OF TIME FOR DISPOSAL OF GOVERNMENT LEGISLATIVE AND OTHER BUSINESS

THE DEPUTY CHAIRMAN: Hon. Members, I have to inform that the Business Advisory Committee at its meeting held on Tuesday, the 28th November, 1995 allotted time for Government Legislative and other Business as follows:---